

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 31803/2023
(Arising out of impugned final judgment and order dated 24-05-2004
in FA No. 2/2001 14-02-2023 in RA No. 1/2001 passed by the High
Court Of Judicature At Allahabad)

SURESH PRATAP SINGH

Petitioner(s)

VERSUS

RANI @ NEERAJA SINGH

Respondent(s)

(IA No. 158662/2023 - CONDONATION OF DELAY IN FILING
IA No. 158664/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 158665/2023 - EXEMPTION FROM FILING O.T.)

Date : 20-08-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Mr. Bhakti Vardhan Singh, AOR
Mr. Ankit Khatri, Adv.

For Respondent(s) Mr. Suryodaya Prakash Tiwari, Adv.
Mr. Devendra Kumar Shukla, AOR
Ms. Shachi Pandey, Adv.
Mr. Keshari Kumar Tiwari, Adv.
Ms. Vijay Rani, Adv.
Mr. Aditya Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

(SONIA BHASIN)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)